

**GOVERNMENT OF INDIA
COAL
LOK SABHA**

UNSTARRED QUESTION NO:1092
ANSWERED ON:17.07.2014
IMPORT OF COAL
Kumar Shri Kaushalendra

Will the Minister of COAL be pleased to state:

- (a) the import of coal in the country during the last three years, year-wise and country-wise;
- (b) whether there have been reports of serious irregularities with regard to import/supply of coal to National thermal Power Corporation (NTPC) and NTPC-SA1L Power Corporation Limited (NSPCL) from Indonesia, resulting in loss to Government exchequer to the tune of several crore rupees during the year 2011 to 2014;
- (c) if so, the details thereof;
- (d) whether the Government has conducted any investigation into the said irregularities and fixed accountability in this regard;
- (e) if so, the details thereof; and
- (f) if not, the reasons therefor?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF COAL, POWER AND NEW AND RENEWABLE ENERGY
(SHRI PIYUSH GOYAL)

(a):As per the current import policy, coal is under Open General Licence (OGL) and can be freely imported on payment of applicable import duty. Details of the quantity/value of coal imported during the last three years is given below:-

Country (Quantity in Million tonnes & Value in Rs.in Million)

	2011-12	2012-13	2013-14			
	Quantity	Value	Quantity	Value	Quantity	Value
Indonesia	55.260	258417	82.393	329706	103.07	418554
Australia	27.793	366256	30.450	315969	34.77	319486
South Africa	12.217	77107	20.293	113565	20.62	111462
USA	2.974	39746	6.389	55033	3.65	32070
Russia	1.194	9885	0.371	3564	0.74	6116
New Zealand	0.960	12986	1.047	1356	1.16	10962
China PRP	0.482	4939	0.015	342	0.21	2014
Canada	0.230	3157	0.999	10843	1.25	12248
Mozambique	0.049	492	0.978	10187	1.5	11863
Others	1.684	15391	2.850	27890	1.47	5154
Total	102.853	788376	145.785	868455	168.44	932929

(b) to (f): As per information provided by the Ministry of Power, CBI has registered a case for supply of low quality imported coal at NTPC Unchahar against contract awarded to STC vide Ref, No. 01/NTPC/STC/IMP/Coal/2010 dated 25.01.11. Similar case has been registered in respect of imported coal supplied at NSPCL Bhilai project under coal supply contract awarded by them to MMTC. On 03/01/14, CBI teams, Gandhi Nagar Branch conducted search operations in the offices and residential premises of some officials at NTPC Unchahar and at NDPCL Bhilai Project. The case is still under investigation by CBI.